

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF LAND RESOURCES

LOK SABHA
UNSTARRED QUESTION No. 1683
TO BE ANSWERED ON 30.07.2015

Land Records

†1683. SHRI ALOK SANJAR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the State-wise details of the amount released and spent under the National Land Record Modernisation Programme (NLRMP) during each of the last three years and the current year, State/UT-wise;
- (b) whether the progress made by the various States under the NLRMP has been assessed and if so, the details and the outcome thereof;
- (c) whether instances of delay in completing the work as against the target has been noticed under the Programme; and
- (d) if so, the details thereof during each of the last three years and the current year, State/UT-wise and the action taken by the Government in this regard?

ANSWER

MINISTER FOR RURAL DEVELOPMENT
(SHRI BIRENDER SINGH)

- (a) The State-wise details of the amount released and spent under the National Land Records Modernisation Programme (NLRMP) during each of the last three years and the current year is annexed.
- (b) The progress made by the various States under the NLRMP has been assessed. There are 24 States which have done the Computerization of Land Records and 24 States have done the Computerization of Registration. 10 States have reported the Integration of Land Records and Registration.
- (c) & (d) The progress of NLRMP is at various stages of implementation, like when the computerization of land records & computerization of registration has been completed, the survey-resurvey is yet to pick up in most of the States/UTs. Similarly, the component of Modern Record Rooms is also under progress in most of the States/UTs. Workshops on Best Practices of NLRMP, Regional Review meeting etc., are organized by the Department from time to time to review and highlight the achievements by different States/UTs which are to be followed by relatively slow performer States.

**Annexure referred in reply to part (a) of Lok Sabha Unstarred Question No. 1683 for
30.07.2015.**

FINANCIAL PROGRESS under the NLRMP from 2012-13 to 2014-15

(As on 27.07.2015)
(Rs. in lakh)

Sl. No.	States/UTs	2012-13	2013-14	2014-15	Total Funds released since inception (Rs. in lakh)	Funds Spent
		Funds released	Funds released	Funds released		
1	Andhra Pradesh	1131.20			5505.44	18.75
2	Arunachal Pradesh			1011.48	1060.08	0.00
3	Assam		1.81		2137.56	32.00
4	Bihar	1567.47	2327.82		7732.22	4133.69
5	Chhattisgarh	877.00			3345.57	905.00
6	Gujarat	214.07	1511.00	1641.990	9609.75	7447.76
7	Goa			398.55	398.55	0.00
8	Haryana	124.95	30.00	99.20	4015.63	2489.00
9	Himachal Pradesh	1004.80	10.78	1949.10	4280.45	1938.24
10	Jammu & Kashmir	589.05	333.88		988.56	200.00
11	Jharkhand		117.64		2507.55	1172.28
12	Karnataka	2451.20			2451.20	0.00
13	Kerala		632.00		1558.24	845.00
14	Madhya Pradesh	33.85	47.00	4.86	10154.50	8576.96
15	Maharashtra	0.72	1819.01		6536.16	1457.36
16	Manipur				168.53	0.00
17	Meghalaya				623.75	78.07
18	Mizoram	177.81	661.31	90.00	1518.08	1428.08
19	Nagaland		612.49		1427.62	1128.90
20	Odisha	41.87	7047.62		9628.04	6323.83
21	Punjab	40.28	39.20	1317.00	2796.26	1050.09
22	Rajasthan		4137.34		8274.55	207.08
23	Sikkim		594.29	116.00	942.19	197.15
24	Tamil Nadu		1101.46	1502.00	2884.60	1427.94
25	Telangana			8385.21	8385.21	0.00
26	Tripura	820.39	57.28	581.73	2234.36	1223.74
27	Uttar Pradesh				1852.49	538.35
28	Uttarakhand			762.17	762.17	0.00
29	West Bengal	39.20			7530.57	4471.60
30	A & N Islands				72.25	53.49
31	Chandigarh				0.00	0.00
32	D & N Haveli	4.39	3.42		65.78	24.29
33	Delhi	132.07			132.07	0.00
34	Daman & Diu				103.72	64.94
35	Lakshdweep				166.41	136.66
36	Puducherry				344.57	9.63
37	Misc.	234.80	222.69	220.14	912.63	285.58
Total All States/UTs		9485.12	21308.03	18079.43	113107.29	47865.46

* No funds have been released during to current year